

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.96 (ND) 2010  
RT No.45/2016**

**Rakesh Kumar Gupta & Anr.**

**....Petitioners.**

**Versus.**

**M/s G.I. Estates Pvt. Ltd. & Ors.**

**....Respondents.**

**Present: Mr.Mahendra Pal, Advocate with Mr.Harminder Singh,  
Advocate for petitioners No.1(i) to 1(iv).  
Mr. Ajay Sharma, Advocate for respondent No.5.**

Since the part heard matter is going on and will take a long time, the instant matter is adjourned to 1.5.2017 for arguments and thereafter it will be taken up on day-to-day basis.

*Sd/-*  
**(Justice R.P.Nagrath)**  
Member (Judicial)

*Sd/-*  
**(Deepa Krishan)**  
Member (Technical).

**March 30, 2017.**

*Ashwani*